

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2320
TO BE ANSWERED ON THE 9TH MARCH, 2021

MICRO IRRIGATION FUND

2320. SHRI KOMATI REDDY VENKAT REDDY:
SHRI KOTHA PRABHAKAR REDDY:
SHRIMATI VANGA GEETHA VISWANATH:
SHRI MANNE SRINIVAS REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the steps being taken for the Micro Irrigation Fund to boost value addition in agriculture and allied products and their exports; and
- (b) the demands received/action taken by the Government in this regard, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Department of Agriculture, Cooperation & Farmers Welfare (DAC&FW) is implementing a Centrally Sponsored Scheme of Per Drop More Crop component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY-PDMC) from 2015-16 in all the States of the country which focuses on enhancing water use efficiency at farm level through Micro Irrigation systems viz. Drip and Sprinkler irrigation systems and creation of water storages for supplementing micro-irrigation. Under this scheme, an amount of Rs. 13728.12 crore has been provided to the states and an area of 53.73 lakh ha has been covered under Micro Irrigation in the country till date.

Recent evaluation studies has indicated that Micro-Irrigation scheme has been quite effective in terms of ensuring benefits for farmers e.g. higher productivity; reduction in labour cost, water consumption, power utilization, fertilizer use etc.

With a view to providing impetus to the Micro Irrigation systems and to enhance the water use efficiency in agriculture sector, a Micro Irrigation Fund (MIF) with corpus of Rs. 5000 Crore was created with NABARD during 2018-19. The major objective of the Fund is to facilitate the States in mobilizing the resources to provide top up/ additional incentives to farmers for incentivising micro irrigation beyond the assistance available under PMKSY-PDMC. States may also access MIF exclusively for innovative integrated projects depending on State specific requirements.

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Under the MIF, the projects from States of Andhra Pradesh, Gujarat, Tamil Nadu, Haryana, West Bengal, Punjab & Uttarakhand has been approved for Rs. 3970.17 Crore of loan to facilitate for bringing 12.81 lakh ha under micro-irrigation. Details of State-wise Projects sanctioned so far are **annexed**. In addition, the project proposals from state of West Bengal and Rajasthan are received for availing MIF.

Further, to strengthen and expand the adoption of micro-irrigation systems by the farmers in the country, an announcement in Budget- 2021 has been made to enhance the corpus of MIF to Rs. 10000 crore.

Annexure to Lok Sabha Unstarred Question No. 2320 for 09.03.2021 on MICRO IRRIGATION FUND

Details of projects sanctioned under Micro-Irrigation Fund

Sr. No.	State	Kind of project	Total project cost (Rs. Cr)	Amount under MIF (Rs. Cr)	MI Area of project (lakh ha)	Amount released under MIF (Rs. Cr)	Achievement of Area MI (lakh ha)	Duration of project
1	Andhra Pradesh	Top up subsidy	1548.68	616.13	1.800	616.13	1.209	1 year
2	Tamil Nadu	Top up subsidy	2749.45	1357.93	4.760	937.47	1.760	2 year
3	Haryana	Top up subsidy and Innovative	290.72	103.38	0.409	21.57	0.123	2 year
		Innovative (MI for effluent treated water)	490.53	314.3	0.233	*		4 year
		Innovative (MI in Command area- PPP mode)	399.97	252.08	0.229	*		3 year
		Innovative (MI in Canal Command area)	189.46	121.18	0.090	*		5 year
		Sub-Total	1370.68	790.94	0.963	21.57	0.123	
4	Gujarat	Top up subsidy	3045.72	764.13	4.269	179.43	1.140	3 year
5	West Bengal	Innovative project (synchronising existing water sources)	291.11	276.55	0.745	*		2 year
6	Punjab	Top-up subsidy & Demonstration	298.02	149.65	0.257	*		5 year
7	Uttarakhand	Innovative (Tea plantations)	15.63	14.84	0.009	*		
Total			9319.29	3970.17	12.80	1754.6	4.232	

* The funds are released on reimbursement basis after completion of works. States have not yet submitted drawl applications.
